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Title: The Minister of Overseas Indian Affairs laid a statement regarding status of implementation of the recommendations contained in 14th and 16th Reports of Standing Committee on External Affairs, pertaining to the Ministry of Overseas Indian Affairs.

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): Sir, I beg to lay the Statement under Direction 73A of the Speaker on the status of implementation of the recommendations contained in the 14th and 16th Reports of the Standing Committee on External Affairs.

The 14th Report of the Standing Committee on External Affairs (2006-07) on the 'Issues relating to Overseas Indians' was presented to the Lok Sabha on 19th March, 2007 and laid in the Rajya Sabha on 20th March, 2007. Action Taken Replies (ATR) of the Government on the recommendations/observations of the Committee were sent to the Committee on 27th June, 2007. The 16th Report of the Standing Committee on External Affairs (2006-07) on the Demands for Grants of the Ministry of Overseas Indian Affairs was presented to both the Houses of Parliament on 26th April, 2007. Action Taken Replies (ATR) of the Government on recommendations/observations of the Committee were sent to the Committee on 8th August, 2007.

However, as required, the present status of implementation of the recommendations of the 14th and 16th Reports of the Standing Committee is detailed in the Annexure-I and Annexure-II respectively which are laid on the Table of the House. The hon. Members would notice that except one recommendation (No.18 of the 14th Report), the Ministry has accepted all other recommendations contained in the 14th and 16th Reports and acted upon them. I hope that they will be satisfied with the action taken by my Ministry.

* Laid on the Table and also placed in Library See No. LT 7229/07)

12.03¼ hrs.